

रुपये से ऊपर और डालरों में भेजी गयी ५५० रुपये से ऊपर की रकमों का मुनासिब हिसाब रखता है।

१९६२ के ग्राम चुनाव

२३६२. { श्री प० सा० बारूपाल :
श्री लच्छी राम :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि आगामी १९६२ के ग्राम चुनावों में बिधान सभाओं के और लोक सभाओं के निर्वाचन क्षेत्रों में निर्वाचन-केन्द्रों के नामों के साथ उन सूचियों में संबंधित डाकघरों के नाम भी प्रकाशित किये जायेंगे ?

विधि मंत्री (श्री झ० कु० सेन) : जो नहीं, निर्वाचन आयोग डाकघरों के नाम मतदान केन्द्रों की सूची में शामिल करना आवश्यक नहीं समझता। प्रत्येक मतदान केन्द्र की स्थिति स्पष्टतः दिखायी जाती है। और उस स्थान का ठीक पता चलाने में जनता को कोई कठिनाई नहीं होगी।

Army Battalion for Orissa

2363. **Shri Sanganna:** Will the Minister of Defence be pleased to state:

(a) whether the Government of Orissa have approached the Government of India for the creation of Army battalion in that State; and

(b) if so, what is the reaction of Government to it?

The Deputy Minister of Defence (Shri Raghuramaiah): (a) and (b). The Government of Orissa have suggested the stationing of an Infantry Battalion in Orissa. The suggestion is under consideration of the Government.

Pay Fixation of S.A.S. Accountants

2364. **Shri Tangamani:** Will the Minister of Finance be pleased to refer to the reply given to Starred

Question No. 337 on the 21st August, 1958 and state:

(a) whether it is a fact that Pay fixation of S.A.S. Accountants deputed from the office of the Deputy-Accountant General, Posts and Telegraphs, Madras has not been modified in view of distance of time;

(b) how many employees are affected as a result of this order;

(c) whether it is a fact that inconsistencies do exist;

(d) what will be the loss sustained by affected employees; and

(e) what steps are proposed for rectifying the injustice done?

The Minister of Finance (Shri Morarji Desai): (a) It is presumed that the Hon'ble Member is referring to certain cases of S.A.S. passed Clerks of the office of the Deputy Accountant-General, Posts and Telegraphs, Madras and not to those of S.A.S. Accountants. If so, distance of time was not the only reason for not modifying their pay fixation.

(b) Sixteen.

(c) Attention is invited to the reply given to the Starred Question No. 337 on the 21st August, 1958.

(d) If the pay fixation had been uniform, Government would have had to pay about Rs. 35,000 more.

(e) As there is no injustice, the question of rectifying the same does not arise.

Srirangapatnam Museum

2365. **Shri Tangamani:** Will the Minister of Scientific Research and Cultural Affairs be pleased to refer to the reply given to Starred Question No. 1333 on the 7th April, 1960 and state:

(a) whether steps are taken for augmenting collections for Srirangapatnam Museum for procuring antiquities pertaining to Tippu Sultan for private and official sources;